

CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL) : (a) to (d). The Sahitya Akademi implements a Plan scheme 'documentation and publication of folk literature' on a limited scale. The literary programme implemented by Sahitya Akademi include interalia, Dogri, Maithili, Manipuri and Nepali. Recognition of one more language 'Khasi' is under consideration. Representations have been received for recognition of some other languages including Bhojpuri, Awadhi, Magadhi and Ladakhi.

In the context of the question of recognition of new languages, the Sahitya Akademi is of the view that it is time to look more broadly and deeply into the question, keeping the national perspective in view.

इलेक्ट्रिक इंजन शेड दुंडला में टी० एफ० आर० के वेतनमान

5021. श्री दया राम शाक्य : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या इलेक्ट्रिक इंजन शेड दुंडला में टी० एफ० आर० 700-900 रुपए के वेतनमान में काम कर रहे हैं ; और

(ख) यदि हां, तो कानपुर, इलाहाबाद और मुगलसराय के इंजन शेडों में कार्यरत टी० एफ० आर० कर्मचारियों को 840-1040 रुपए के वेतनमान में नियुक्त किए जाने के क्या कारण है ?

रेल मंत्रालय में राज्य मंत्री (श्री सी० के० जाफर शरीफ) : (क) जी, हां ।

(ख) प्रश्न नहीं उठता क्योंकि कानपुर, इलाहाबाद तथा मुगलसराय शेडों में 840-1040 रु० के ग्रेड में कोई कर्षण फोरमैन रनिंग नहीं है। ये कर्षण फोरमैन रनिंग भी 700-900 रु० के वेतनमान में हैं ।

Monthly Lumpsum Rate for Parcels handling Contract at Allahabad

5022. SHRI BALASAHEB PAWAR : Will the Minister of RAILWAYS be pleased

to state :

(a) whether rates in goods and parcels handling contracts are arrived at on the basis of fair wages laid down by local authorities ;

(b) whether the consideration for arriving at a monthly lumpsum rate for parcels handling contract at Allahabad Railway Station are based on Rs. 06.50 per day fair wage and at Allahabad Goods shed based on Rs. 08.00 per day fair wage, when both these contracts were finalised on July, 1981 and allotted from the same date i.e. August 1981 to two different co-operative societies ;

(c) whether representations were made against this disparity to the Divisional Authorities and the vigilance Directorates, if so, remedial measures taken to remove disparity ; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) The contracts are normally awarded on the basis of tenders. However in cases of Coop. Societies the rates can be finalised on the basis of negotiation taking into consideration the notified fair wages.

(b) Both the contracts were negotiated on different dates and lumpsum rates were arrived at as agreed to by the Coop. Societies.

(c) and (d). Yes, Sir. The first representation to Railway was, however, made by the society on 14.9.81 when the contract had already come into operation. Fresh contracts with the societies have been finalised in 1983 with both societies on a uniform basis of the extant notified fair wages.

Repair of National Highway No. 7 Damaged Due to Floods

5023. SHRI G. NARSIMHA REDDY : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether it is a fact that during this

Monsoon season due to heavy floods, National Highway No. 7 between Nagpur and Bangalore was very much damaged ;

(b) if so, estimated damage thereof and what steps are being taken to repair it ;

(c) whether it is also a fact that National Highway No. 7 between Nirmal and Adilabad in Andhra Pradesh was damaged to such an extent that several times road was blocked for days together ; and

(d) if so, estimated damage thereof and what measures have been taken to repair it ?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI) : (a) and (b). Yes Sir. N.H. 7 between Nagpur and Bangalore passes through the States of Maharashtra, Andhra Pradesh and Karnataka. As regards portion of N.H. No. 7 in Maharashtra there were minor damages to the road surface due to rains during the last monsoon which have been repaired and the road is in traffic worthy condition.

So far as the portion of N.H. 7 in Andhra Pradesh is concerned, heavy damages had occurred especially between Hyderabad and Andhra Pradesh/Maharashtra border due to heavy rains and cyclone. The damages to the N.H. in Andhra Pradesh were estimated to be of Rs. 265 lakhs. The work of restoration of damages of immediate nature has been done and estimates for other repair works are being sanctioned for expeditious execution.

No damages have been reported for portion of N.H. 7 in Karnataka between Andhra Pradesh/Karnataka border and Bangalore.

(c) and (d). Yes, Sir. The traffic was interrupted due to heavy rains in August and October 1983 for a duration of about 2 days each time as a result of breach in the approaches to Kadam river. The damages to Kadam bridge approaches were estimated to be about Rs. 1.5 lakhs. Necessary steps are being taken for restoration of the major

damages by way of sanction of the estimate and fixing agency for execution. However, as a permanent remedial measure the work of construction of high level bridge across Kadam river and approaches has already been sanctioned and is in an advance stage of execution.

Undernourished People in India

5024. SHRI AMAR ROY PRADHAN : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the number of undernourished people in India ;

(b) whether it is a fact that India has the highest number of undernourished people in the world ;

(c) if so, the reasons therefor and if not, the name of the country having highest number of undernourished people in the world ;

(d) whether it is also a fact that one tenth of the world's population suffer from hunger ;

(e) if so, the names of such countries with population figures and whether India is one of them ; and

(f) if so, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUDBEN M. JOSHI) : (a) to (f). No country-wide survey has been conducted to find out the number of people who are under-nourished or suffering from hunger in India because of vagueness and variability in defining these terms. However, the National Nutrition Monitoring Bureau of the Indian Council of Medical Research is conducting diet and Nutrition surveys in ten States in India. According to 1981 Report of National Nutrition Monitoring Bureau, the average intake of calories was 2404 in eight States as against the ICMR recommendation of 2400 calories.

FAO publishes figures on numbers inade-